

ORDER

The Division Bench presided over by Hon'ble Mr. Justice Dilip Gupta in addition to its own determination is assigned the backlog fresh cases from Serial nos.1 to 35 to be taken up on 22.07.2015 in Court no.32 (The Division Bench presided over by Hon'ble Mr. Justice Rakesh Tiwari) on 23.07.2015.

The Division Bench presided over by Hon'ble Mr. Justice Krishna Murari in addition to its own determination is assigned the backlog fresh cases from Serial nos.36 to 70 to be taken up on 22.07.2015 in Court no.32 (The Division Bench presided over by Hon'ble Mr. Justice Rakesh Tiwari) on 23.07.2015.

The Division Bench presided over by Hon'ble Mr. Justice Arun Tandon in addition to its own determination is assigned the backlog fresh cases from Serial nos.71 to 105 to be taken up on 22.07.2015 in Court no.32 (The Division Bench presided over by Hon'ble Mr. Justice Rakesh Tiwari) on 23.07.2015.

The Division Bench presided over by Hon'ble Mr. Justice Rajes Kumar in addition to its own determination is assigned the backlog fresh cases from Serial nos.106 onwards to be taken up on 22.07.2015 in Court no.32 (The Division Bench presided over by Hon'ble Mr. Justice Rakesh Tiwari) on 23.07.2015.

CHIEF JUSTICE

22.07.2015

ORDER

Hon'ble Mr. Justice V.K. Birla in addition to his own determination is assigned the supplementary fresh cases from Serial nos.1 to 20 (except PH/TU matters) to be taken up on 22.07.2015 of Court no.2 (Hon'ble Mr. Justice Suneet Kumar) on 23.07.2015.

Hon'ble Ms. Justice Bharati Sapru in addition to his own determination is assigned the supplementary fresh cases from Serial nos.21 to 40 (except PH/TU matters) to be taken up on 22.07.2015 of Court no.2 (Hon'ble Mr. Justice Suneet Kumar) on 23.07.2015.

Hon'ble Mr. Justice Abhinava Upadhyaya in addition to his own determination is assigned the supplementary fresh cases from Serial nos.41 to 60 (except PH/TU matters) to be taken up on 22.07.2015 of Court no.2 (Hon'ble Mr. Justice Suneet Kumar) on 23.07.2015.

Hon'ble Mr. Justice M.C. Tripathi in addition to his own determination is assigned the supplementary fresh cases from Serial nos.61 to 80 (except PH/TU matters) to be taken up on 22.07.2015 of Court no.2 (Hon'ble Mr. Justice Suneet Kumar) on 23.07.2015.

Hon'ble Mr. Justice Dinesh Gupta in addition to his own determination is assigned the supplementary fresh cases from Serial nos.81 onwards (except PH/TU matters) to be taken up on 22.07.2015 of Court no.2 (Hon'ble Mr. Justice Suneet Kumar) on 23.07.2015.

CHIEF JUSTICE

22.07.2015

ORDER

The Division Bench presided over by Hon'ble Mr. Justice B.K. Narayana in addition to its own determination is assigned the fresh cases from Serial nos.1 to 25 to be taken up on 23.07.2015 in Court no.1 (The Division Bench presided over by Hon'ble Mr. Justice V.K. Shukla).

Hon'ble Mr. Justice Manoj Misra in addition to his own determination is assigned the fresh cases from Serial nos.1 to 50 to be taken up on 23.07.2015 of Court no.53 (Hon'ble Ms. Justice N.A. Moonis).

Hon'ble Mr. Justice Shashi Kant in addition to his own determination is assigned the fresh cases from Serial nos.51 to 100 to be taken up on 23.07.2015 of Court no.53 (Hon'ble Ms. Justice N.A. Moonis).

Hon'ble Mr. Justice R.D. Khare in addition to his own determination is assigned the fresh cases from Serial nos.101 to 150 to be taken up on 23.07.2015 of Court no.53 (Hon'ble Ms. Justice N.A. Moonis).

Hon'ble Mr. Justice B. Amit Sthalekar in addition to his own determination is assigned the fresh cases from Serial nos.151 to 200 to be taken up on 23.07.2015 of Court no.53 (Hon'ble Ms. Justice N.A. Moonis).

Hon'ble Mr. Justice Mohd. Tahir in addition to his own determination is assigned the fresh cases from Serial nos.201 onwards to be taken up on 23.07.2015 of Court no.53 (Hon'ble Ms. Justice N.A. Moonis).

Hon'ble Mr. Justice Ramesh Sinha in addition to his own determination is assigned the fresh cases from Serial nos.1 to 45 to be taken up on 23.07.2015 of Court no.54 (Hon'ble Mr. Justice Bachchoo Lal)

Hon'ble Mr. Justice Pankaj Naqvi in addition to his own determination is assigned the fresh cases from Serial nos.46 onwards to be taken up on 23.07.2015 of Court no.54 (Hon'ble Mr. Justice Bachchoo Lal).

CHIEF JUSTICE

22.07.2015